GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF REVENUE

RAJYA SABHA UNSTARRED QUESTION NO. 1037

ANSWERED ON 29/07/2025

ANTI-TERRORISM FINANCING AND GLOBAL COOPERATION

1037 Shri Rameswar Teli:

Shri Naresh Bansal:

Shri Amar Pal Maurya:

Shri Brij Lal:

Smt. Kiran Choudhry:

Dr. Anil Sukhdeorao Bonde:

Shri Kesridevsinh Jhala:

Dr. Bhagwat Karad:

Shri Subhash Barala:

Will the Minister of Finance be pleased to state:

- (a) the manner in which India has demonstrated global leadership against the financing of terrorism through the recent capacity building programme for Central Asian Republics;
- (b) whether the Indian agencies are sharing any specific technical expertise with Central Asian representatives;
- (c) if so, the details thereof;
- (d) whether there is any plan to extend such partnerships in future to other areas facing similar challenges such as terror financing; and
- (e) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PANKAJ CHAUDHARY)

(a), (b) and (c) As part of India's growing leadership in the global fight against terror financing, the Department of Revenue, in collaboration with the Ministry of External Affairs and the National Security Council Secretariat, organized a first-of-its-kind Capacity Building Programme for representatives of the Central Asian Republics (CARs) on "Countering the Financing of Terrorism (CFT) through Cryptocurrencies, Crowdfunding, and Non-Profit Organizations" on 21st–22nd April 2025 in New Delhi.

This initiative reflects India's commitment to international cooperation in combating the financing of terrorism, especially emerging threats through digital means and misuse of social structures. The programme was delivered by technical experts from FATF Cell of the Department of Revenue, Financial Intelligence Unit India (FIU IND), National Investigation Agency (NIA), and Ministry of Home Affairs along with an Expert from EAG, including sessions on:

- 1. Detection and investigation of virtual asset misuse
- 2. Typologies on crowdfunding for extremist activities
- 3. Regulatory and financial intelligence frameworks for monitoring NPOs

It is to be noted that the sharing of expertise with CAR was limited to the April training, and no other sharing of expertise of any kind has been done post-training.

India is sharing technical expertise with Central Asian representatives through various programme. These programme included hands-on sessions and closed-door consultations on:

- 1. Financial Intelligence gathering in terrorism related investigations.
- 2. Emerging risks from misuse of Virtual Asset Service Provides (VASP)
- 3. Exploitation of crowd funding platforms.
- 4. Financing of radicalization and mechanisms for risk profiling of NPOs
- 5. Case studies from Indian agencies including the Financial Intelligence Unit-India (FIU-IND), Enforcement Directorate (ED), and the National Investigation Agency (NIA)

Further, customized study materials were also provided to CAR participants for use in their home jurisdictions, tailored to their jurisdictional requirements.

(d) and (e) Yes. The Department of Revenue, in coordination with MEA is organizing similar thematic capacity-building module for BIMSTEC countries, subject to diplomatic and operational coordination.

Additionally, it is to be mentioned that India is member of two regional groups on CFT, i.e. APG and EAG. India engages in cooperation through these groups from time to time.
